

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

126(ND)/2016

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.01.2020

NAME OF THE COMPANY: Mr. C. M. Narula V/s. M/s. CMD Paradesi Developers Pvt. Ltd. & Ors.

SECTION: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Present none. In the interest of justice, adjourned to 14th April 2020.

-sd-

(L. N. Gupta)
Member (T)

-sd-

(Ina Malhotra)
Member (J)